

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
26-05-2014 TO 29-05-2014

1. **Hon'ble Mr. Justice Samarendra Pratap Singh** Bail Applications under Section 438 Cr. P. C.
(Civil and Criminal Application and Motion)

2. **Hon'ble Mr. Justice Dr. Ravi Ranjan** Bail Applications under Section 438 Cr. P. C.

3. **Hon'ble Mr. Justice Akhilesh Chandra** Bail Applications under Section 439 Cr. P. C.

4. **Hon'ble Mr. Justice Prabhat Kumar Jha** Bail Applications under Section 439 Cr. P. C.

5. **Hon'ble Mr. Justice Jitendra Mohan Sharma** Bail Applications under Section 439 Cr. P. C.

Patna High Court
The 22nd May, 2014

By order of **Hon'ble the Chief Justice**
Sd/- (Arbind Madhav)
Registrar(L & C)